

National Company Law Tribunal  
Allahabad Bench  
Allahabad

**NCLT Alld/Prism Industries/Notice**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016.

NAME OF THE COMPANY: Manu Mahto

Vs.

M/s Prism Industrial

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

**Order dated 15.09.2016**

**NCLT Alld/Prism Industries/Notice M/s Manu Mahto Vs.**

**M/s Prism Industrial**

Notices were sent to the respondents by the office. Service is still awaited. List on 30.09.2016.

The matter shall be listed on 30.09.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.09.2016